

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 26 of 2006

Dated: 15th May, 2006

Present: Hon'ble Mr. Justice Anil Dev Singh, Chairperson
Hon'ble Mr. A.A. Khan, Technical Member

Tamilnadu Electricity Board

...Appellant

V/s.

Tamilnadu Electricity Regulatory Commission

...Respondent

Counsel for the appellant : Mr. C. Paramasivam & Mr. P. Ramesh

Counsel for the respondent: Mr. Umapathy

ORDER

The learned counsel for the appellant wishes to withdraw the appeal.

Accordingly, the appeal is dismissed as withdrawn.

(Mr. A.A.Khan)
Technical Member

(Mr. Justice Anil Dev Singh)
Chairperson